

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3981
TO BE ANSWERED ON 13.08.2015

PMGSY

3981. SHRI BALABHADRA MAJHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) Whether any length of road in Odisha under the Vijayawada-Jeypore-Ranchi Expressway has been sanctioned under the Pradhan Mantri Gram Sadak Yojana (PMGSY); and
- (b) if so, the details along with the status thereof ?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)**

(a) & (b): As per the proposal sent by the State of Odisha, the Ministry had sanctioned following two roads of total length 22.11 km in Deogarh district during the year 2009-10:

- (i) Package no. OR-08-44, Nuapatana -Tungamal Road under new connectivity length 12.06 km
- (ii) Package no. OR-08-37 SunamundaChhak to Chheplipali Road under new connectivity length 10.05 km.

As informed by the State, these roads had overlapped partly with Vijayawada-Jeypore-Ranchi Expressway and hence, they were developed partly up to BT/ CC and Metalling standard. The works of these packages were stopped by foreclosing the contract for handing over the said stretch to the concerned Works Department for upgrading of the road under Vijayawada-Jeypore-Ranchi Expressway.
